

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 09.04.2019**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1259 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Surya Alloy Industries Ltd. Vs. Larsen & Turbo Ltd.	Goutham Shivshankar
<b>2.</b>	I.A. No. 1260 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Pr. Commissioner of Income Tax Vs. Gujrat Themis Biosyn Ltd. & Anr.	Ruchir Bhatia
<b>3.</b>	I.A. No. 1265 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Shrishti Electromech Pvt. Ltd. Vs. Vijay Home Appliances Ltd.	Ateepriya Bhatia

**For Evidence**

<b>4.</b>	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Ravi P. Shukla
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**By Order**  
**-sd/-**

**Assistant Registrar**